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No. K.13012/01/2021-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 10<sup>th</sup> June, 2021.

## **NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Sanjay Yadav, Judge of the Allahabad High Court, to be the Chief Justice of the Allahabad High Court with effect from the date he assumes charge of his office.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 23383037

To

The Manager, Government of India Press, Minto Road, New Delhi.

#### No. K.13012/01/2021-US.II

#### Dated 10.06.2021

### Copy to:-

- 1 Shri Justice Sanjay Yadav, Acting Chief Justice, Allahabad High Court, Prayagraj.
- 2 The Secretary to Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister Uttar Pradesh, Lucknow.
- 4 The Secretary to Chief Justice, Allahabad High Court, Prayagraj.
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Prayagraj.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to Prime Minister, New Delhi.
- Registrar (Conf.), O/o Chief Justice of India, 7 Krishna MenonMarg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J).
- Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

AK Aggarwal 10 06 202

Section Officer(Appointments)